

Welfare is as under :

| Year | No. of Voluntary Organisations assisted |
|---------|---|
| 1992-93 | 10 |
| 1993-94 | 11 |
| 1994-95 | 19 |

(b) to (d). Yes, Sir. The voluntary organisations are submitting periodic reports, audited statement of income and expenditure, payment and receipt and balance sheets and also utilisation certificates to the Ministry of Welfare every year. Normally, the 2nd instalment of the Annual Grant-in-aid is released only after satisfactory evaluation of the progress reports and receipt of the audited accounts.

Symposium on Dowry Related Crime and Limitation of Law

2613. SHRI R. SURENDER REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a symposium on 'Dowry related crime and limitation of Law' was held in New Delhi during the last week of April, 1995;

(b) if so, the recommendations/suggestions made at the symposium;

(c) the reaction of the Government thereto;

(d) whether the Government propose to amend the existing Dowry-Prohibition Act, 1961 as well as the relevant sections of Criminal Procedure code and the Indian Penal Code;

(e) if so, the details thereof; and

(f) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) to (f). Information is being collected and will be laid on the Table of the House.

[*Translation*]

Coal Mafia Activities in Bihar

6214. SHRI LALL BABU RAI :
SHRI RAM TAHAL CHOUHDARY :
SHRI SHAILENDRA MAHTO :

Will the Minister of COAL be pleased to state :

(a) whether the Government have received any complaints regarding increase in activities of mafia engaged in coal mining in Bihar;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted into the matter;

(d) if so, the outcome thereof; and

(e) the action taken against the officials and others found guilty?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) No Sir.

(b) to (e). Do not arise.

Pilot Project

6215. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some of the State Governments have sent some proposals to the Union Government for exploration and development of wells/tubewells under pilot project of the Central Ground Water Board for approval;

(b) if so, the details thereof, State-wise;

(c) the action taken/proposed to be taken by the Union Government in this regard; and

(d) the time by which the work is likely to be started on the above project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) Yes, Sir.

(b) The Governments of Bihar, Orissa and Uttar Pradesh had sent proposals to Central Ground Water Board for the construction of following ground water structures for consideration under Centrally Sponsored Scheme for "Investigation and Development of Ground Water in Eastern States" :

| | Dug Wells Tubewells | Shallow Tubewells | Medium depth Tubewells |
|------------------|---------------------|-------------------|------------------------|
| 1. Bihar | 2358 | 5625 | - |
| 2. Orissa | - | 1500 | 500 |
| 3. Uttar Pradesh | - | 1000 | - |

(c) and (d). The Central Ground Water Board in Consultation with the concerned State Governments has formulated a centrally sponsored scheme for the investigation and development of ground water resources in eastern States comprising Bihar, Orissa, Eastern Uttar Pradesh and West Bengal, which is at consultation stage with the concerned agencies. Commencement of work depends on clearance of the Centrally Sponsored Scheme by the concerned agencies.

[*English*]

Development of Social Sector

6216. SHRI DHARMANNA MONDAYYA SADUL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether some effective steps are proposed to be taken in coordination/consultation with the State